GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4889 ANSWERED ON:09.12.2010 LITIGATION FREE PANCHAYAT Raghavan Shri M. K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken note of the fact that Cheriyanadu, Panchayat in Kerala has been declared a Litigation free Panchayat;
- (b) if so, the details thereof;
- (c) whether the Government proposes to replicate the Panchayat Court model adopted in the village throughout the country so as to reduce litigation; and
- (d) the measures being taken to study the prevailing system in this panchayat and adopt into the main judicial system?

Answer

MINISTER OF LAW & JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (d): Information is being collected and would be laid on the Table of the House.